

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/67/(IB)/2017
NAME OF THE PETITIONER(S) : SAMASHTI CONSTRUCTION MANAGE & CNSUL P LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

AMBILI B

Company Present,
Roc, Kerala

(Signature)

SRIKANT MOHAN

In the Petition

(Signature)

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 20.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)